

employees of the ITDC hotels particularly the Class Four employees are facing more difficulties;

(d) if so, the reasons therefor;

(e) whether the ITDC has appointed some hospitals for treatment of its employees but it does not make full reimbursement of medical bills of these employees and deduct the amount from their salaries;

(f) if so, the reasons therefor;

(g) whether the Government propose to provide some facilities particularly to the Class Fourth employees by simplifying the rules; and

(h) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b) ITDC hotels employees may take medical treatment in empanelled Government hospitals. However, they are not entitled for treatment in CGHS dispensaries which are meant for Central Government employees.

(c) and (d) As per ESI Act, employees covered under ESI scheme are to take the treatment from ESI dispensaries irrespective of distance of their residence.

(e) and (f) In addition to Government hospitals, ITDC has empanelled some other Hospitals/Nursing Homes under its medical scheme. The reimbursement to the concerned employees is made as per their entitlement stipulated in to Rules.

(g) and (h) All ITDC employees including Group IV employees are entitled for medical facilities as per the existing Rules. ITDC has no jurisdiction to make any change in ESI Scheme.

[English]

Development of Hubli and Gadag Railway Stations

4185. SHRI VIJAY SANKESHWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether any programme has been chalked out for the development of Hubli and Gadag railway stations of South Central Railway in view of insufficient facilities available at these stations;

(b) if so, the details thereof;

(c) the amount provided for the development of these railway stations;

(d) the time by which the development work of the said railway stations is likely to be commenced; and

(e) the steps proposed to be taken by the Government to expedite the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (e) Amenities commensurate with the volume of passenger

traffic have already been provided at Hubli and Gadag stations. However, to augment the existing facilities improvement to water supply and development works at a cost of Rs. 18.55 lakh has been taken up at Hubli and improvement work at Gadag has been taken up at a cost of Rs. 2.21 lakh. These works are expected to be completed during 1997 itself. Constant monitoring of the progress is done to ensure completion as targeted.

Tourism Projects in Assam

4186. DR. PRABIN CHANDRA SARMA : Will the Minister of TOURISM be pleased to state :

(a) the details of tourism projects in Assam sanctioned by the Union Government in the current plan;

(b) the details of the projects completed so far; and

(c) the details of the projects under implementation?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (c) The details of tourism projects in Assam sanctioned by the Union Government in the current plan and the details of projects completed and implemented are given in the enclosed statement.

Statement

List of Prioritised Projects for 1996-97 for the State of Assam

S.No.	Name of the project/ scheme	Estimated cost (Rs. in lakhs)
1.	Purchase of Elephant for Kaziranga, Manas, Orang and Pobitora (10 nos.)	35.00
2.	Upgradation of sound and light show at Talatal Ghar at Sibsagar	50.00
3.	Upgradation cum expansion of tourist facilities at Kaziranga	19.16
4.	Luxury Tourist Cruise Vessel of two engine 4 cylinder of capacity 40 persons	
	(a) In and around Guwahati including Sualkuchi and Kuruwa	30.00
	(b) From Chandarpur to Pobitora	30.00
5.	Upgradation and expansion of Tourist facilities at Bhalukpong	19.60
Total		183.76